

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 2243-JK (LD) of 2022
DATED:- 26 - 04 - 2022

Sanction is hereby accorded to the appointment of Officer's of School Education Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.


By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 26.04. 2022

No:-LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No. 2243-JK(LD) of 2022 dated 26.04.2022

S.No.	Case No.	Filing Year	Case Type	Titled of the case	OIC	Designation
1	128/430	2021/2011	CCP(S)/SWP	Brajesh Kumar V/s Ravi Shanker Sharma & ors.	Sh. Sudershan Kumar Sharma	CEO Kishtwar
2	1544	2017	SWP	Tahir Iqbal V/s state & ors.	Sh. Sudershan Kumar Sharma	CEO Kishtwar
3	2488	2021	WP(C)	Abdul Gani Lone V/s UT of J&K	Sh. Sudershan Kumar Sharma	CEO Kishtwar
4	126	2020	WP(C)	Gulshan Banoo V/s UT of J&K & ors.	Sh. Sudershan Kumar Sharma	CEO Kishtwar
5	Fresh	2022	O.A.	Firduous Hussain Mir V/s UT of J&K	Sh. Sudershan Kumar Sharma	CEO Kishtwar
6	4560	2019	WP(C)	Rehana Kousar & ors. V/s UT of J&K & ors.	Sh. Sudershan Kumar Sharma	CEO Kishtwar
7	890	2019	SWP	Tasleem Fatima & ors. V/s UT of J&K & ors.	Sh. Sudershan Kumar Sharma	CEO Kishtwar
8	83	2019	SWP	Anju Devi & ors. V/s state & ors.	Sh. Sudershan Kumar Sharma	CEO Kishtwar
9	Fresh	2022	O.A.	Sonu Sharma & ors. V/s state & ors.	Sh. Sudershan Kumar Sharma	CEO Kishtwar
10	17/83	2021/2019	CCP(S)/SWP	Tariq Ahmed V/s B.K. Singh & ors.	Sh. Sudershan Kumar Sharma	CEO Kishtwar
11	186/2273	2021/2017	CCP(S)/SWP	Talvinder Kour V/s Bishwajit Kumar Singh & ors.	Sh. Suraj Singh Rathore,	CEO Jammu

26/4